

GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT

**LOK SABHA**  
**UNSTARRED QUESTION NO. 280**  
ANSWERED ON 19/07/2022

**PMGSY IN WEST BENGAL**

280. MS. MIMI CHAKRABORTY:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the details of total length of roads sanctioned and constructed in West Bengal under Pradhan Mantri Gram Sadak Yojana (PMGSY) since 2019-20;
- (b) total number of pending projects with the Union Government for West Bengal under PMGSY and the time by which the said proposals are likely to be sanctioned;
- (c) the detail of projects sanctioned and pending under PMGSY since 2019-20, State-wise; and
- (d) the measures taken to ensure the release of funds to the States under PMGSY without any further delay?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT  
(SADHVI NIRANJAN JYOTI)

(a) The details of road length sanctioned and constructed in the State of West Bengal under Pradhan Mantri Gram Sadak Yojna (PMGSY) since 2019-20 are given below:-

Year	Road Length sanctioned (Km)	Road Length constructed (Km)
2019-20	-	2,180.04
2020-21	-	2,178.96
2021-22	-	525.96
2022-23	-	31.80

(b) The State of West Bengal has been allocated a target of 6,288 Km of road length under PMGSY-III. Out of which, the proposal for 363 roads of length 2,251.69 Km was submitted by the State Government which was put before the Empowered Committee meeting held on 28.05.2022. The compliance report of the observations made during the meeting has been received from the State Government on 12.07.2022 which is being examined as per the programme guidelines.

(c) The state-wise details of projects sanctioned under PMGSY since 2019-20 is given at **Annexure-I**. Currently, projects are being sanctioned under PMGSY-III. Target, sanctioned and balance road length to be sanctioned under PMGSY-III are given in **Annexure-II**. The Ministry is pursuing with States to submit proposals for balance targets. The timeline for completion of PMGSY-III is March, 2025.

(d) The release of central funds to the State for implementation of PMGSY is done on the basis of the proposal received from the state and depends, inter-alia, on works in hand, execution capacity of the State and unspent funds available with the State. As per the information available on programme Management Information System (MIS), as on 13.07.2022, the State of West Bengal has an unspent balance of Rs. 278.17 crore (excluding Security Deposits)

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**Annexure-I.**

Annexure referred to in reply to part (c) of the Lok Sabha Unstarred Question No.-280  
due for reply on 19.07.2022

State-wise details of projects sanctioned since 2019-20 (as on 14.07.2022) and balance  
under various verticals of PMGSY

Sl. No.	State	No. of Road works sanctioned	Road Length sanctioned (in km)	No. of bridges sanctioned	Balance Road Length (in Km) to be completed
1	Andaman And Nicobar	48	96.66	0	50
2	Andhra Pradesh	380	3,046.91	20	690
3	Arunachal Pradesh	80	550.91	7	0
4	Assam	835	5,480.31	122	0
5	Bihar	883	6,961.66	430	1,889
6	Chhattisgarh	880	7,969.96	94	0
8	Gujarat	304	3,015.37	0	1,427
9	Haryana	259	2,496.33	0	724
10	Himachal Pradesh	112	1,251.16	1	0
11	Jammu And Kashmir	121	679.55	7	0
12	Jharkhand	547	4,419.92	142	0
13	Karnataka	791	5,377.63	101	1,697
14	Kerala	143	686.23	1	403
15	Ladakh	13	79.33	1	0
16	Madhya Pradesh	1,109	12,634.68	610	1,785
17	Maharashtra	466	3,379.79	75	2,814
18	Manipur	55	325.00	69	0
19	Meghalaya	22	101.201	2	0
20	Mizoram	6	194.25	0	0
21	Nagaland	13	227.60	5	0
22	Odisha	1,436	9,580.51	94	0
23	Puducherry	45	106.125	0	106
24	Punjab	206	2,083.99	16	1,590
25	Rajasthan	611	5,821.36	6	334
26	Sikkim	0	0	31	0
27	Tamil Nadu	1,155	4,451.54	0	75
28	Telangana	482	2,968.17	194	1,534
29	Tripura	42	307.233	1	0
30	Uttar Pradesh	2,546	19,057.39	16	12,483
31	Uttarakhand	245	2,062.60	151	0
32	West Bengal	0	0	23	0
	<b>Total</b>	<b>13,835</b>	<b>105,413.37</b>	<b>2,219</b>	<b>27601</b>

**Annexure-II**

Annexure referred to in reply to part (c) of the LSUQ-280 due for reply on 19.07.2022

**State-wise details of targets, projects sanctioned and balance under PMGSY-III**

<b>Sr.No.</b>	<b>State</b>	<b>Target Length</b>	<b>Sanctioned Length (Km)</b>	<b>Balance length (Km) to be sanctioned</b>
1	Andaman And Nicobar	200	0	200
2	Andhra Pradesh	3,285	2,314	971
3	Arunachal Pradesh	1,375	0	1375
4	Assam	4,325	3,756	569
5	Bihar	6,162.5	3562	2,600.5
6	Chhattisgarh	5,612.5	5,612	0
7	Goa	62.5	0	62.5
8	Gujarat	3,012.5	3,015	0
9	Haryana	2,500	2,496	0
10	Himachal Pradesh	3,125	0	3,125
11	Jammu And Kashmir	1,750	0	1,750
12	Jharkhand	4,125	979	3,146
13	Karnataka	5,612.5	5,376	236.5
14	Kerala	1,425	686	739
15	Ladakh	500	0	500
16	Madhya Pradesh	12,362.5	12,365	0
17	Maharashtra	6,550	2,926	3,624
18	Manipur	812.5	0	812.5
19	Meghalaya	1225	0	1225
20	Mizoram	487.5	0	487.5
21	Nagaland	562.5	0	562.5
22	Odisha	9,400	9,426	0
23	Puducherry	125	0	125
24	Punjab	3,362.5	2,086	1,961
25	Rajasthan	8,662.5	5,821	2,841.5
26	Sikkim	287.5	0	287.5
27	Tamil Nadu	7375	4,452	2,923
28	Telangana	2,427.5	2,396	31.5
29	Tripura	775	0	0
30	Uttar Pradesh	18,937.5	18,770	167.5
31	Uttarakhand	2,287.5	0	2,287.5
32	West Bengal	6,287.5	0	6,287.5
	<b>Total</b>	<b>1,25,000</b>	<b>86,038</b>	<b>38,898</b>